

DECLARATION OF ASSETS & LIABILITIES BY Usha Sinha

MEMBER OF BIHAR VIDHAN SABHA

I, Usha Sinha, wife of Har Keshwar Prasad Singh, Vill+P.S.+P.O. Patel
Colony, Sardulpur Distt. Patna (Bihar) give hereinbelow the details of the assets

(immovable, Movable, bank balance, etc) of my self & my wife.

Inherited ancestral agricultural, non & agricultural land, residential building at -----
are also given below.

A Details of Immovable assets as on 28-01-2013

S. No.	DESCRIPTION	SELF	WIFE HUSBAND	Dependent
(i)	Cash			
(ii)	Deposits in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha, ----- SBI Vidhan Sabha, Patna M.B. Gramin Bank, ----- State Bank Of India, ----- Bonds debentures & Shares in Companies, Mutual Fund	1. Bank of Baroda Rs. 3,03,900/- 2. Central bank of India Lohiya Nagar. Rs. 2,57,731/- 3. S.B.I. Vidhan Sabha Rs. 1,50,970/- 4. P.N.B., Mirza Rs. 31,289/- 5. C.B.I. C.O.C. Rs. 29,382/-	1. Allahabad Bank Rs. 1,49,302/- 2. C.B.I. Rs. 17,753/- 3. B.O.B. Rs. 14,000/-	
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP SBI Life LIC Lic Bajaj alinze	(1) L.I.C. approx. Rs 30,000/- per year. (2) HDFC (VI) Rs. 1,59,000/- (3) Kotak (L.I.) Rs. 60,000/-	L.I.C. Approx. Rs 3500/- Premium in a year.	
(iv)	Moter Vehicles	'SCORPIO' Pur. Year-2011, BR-01-PB2826 Rs. 2,69,336/-	'ALTO' Pur. Year-2010 (Dec.) BR-01-PP956 Rs. 2,90,009/-	
(v)	Jewellery (Details of Weight & Value)	75 grams (Gold) Rs. 2,25,000/- (app.)		
(vi)	Revolver Rifle	 NIL		
(vii)	Other Assets, such as values of claims/interest	 NIL		

PATNA

Usha Singh
Sign. 12/11/13

B. Details of Immovable assets as on 28-01-2013

S.No.	DESCRIPTION	SELF	WIFE HUSBAND	Dependent
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	1. Chandi 268 Dir. Rs. 7,27,000/- (app.) 2. Hilsa 34.375 Dir. Rs. 4,47,000/- (app.)	1. Chandi 98.25 Dirami Rs. 20 Lacs (approx) 2. Hilsa 67.187 Dirami Rs. 4,15,000/- (approx)	
(ii)	Non-Agricultural Land Location (s) Survey (Khata) number (s) Extent (Total measurement) Current market Value	<i>- NIL -</i>	Patna, Patna 1 Khatra (approx) Rs. 1,05,000/- (app.)	
(iii)	Bulldngs (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) number (s) Extent (Total measurement) Current market value	<i>- NIL -</i>	<i>- NIL -</i>	
(iv)	House/Apartments etc. Location: <u>Patna</u> Survey number(s) Extent (Total measurement) Current market value	Sandalpur, Patel colony, Patna 2400 Sq. Feet. Rs. 70,00,000/- (approx)	1. Chandi 2. Patna Bypana 800 Sq. Feet 1550 Sq. Feet Rs. 3,00,000/- Rs. 30,00,000/- (approx) (approx)	
(v)	Others (cash in Hand)	12,550/-	10,800/-	

PATNA

Signature
12/1/13

I give hereinbelow the details of my liabilities/overdues to public financial institution and government dues: as on dated 28-01-2013

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)	Self	HUSBAND
(a) (i)	Loans from Banks:	UC.B.I. Rs. - 3,88,500/- W.S.B.I. Rs. - 4,00,000/- (approx)	W.D.B. Rs. - 50,000/- (approx) C.I.C.B.I., Rs. - 5,100/- (3) ALLAHABAD BANK Rs. 5 la
(ii)	Loans from financial institutions	- N/A	N/A
(iii)	Government dues:-	N/A	N/A
	(a) Bihar Vidhan Sabha		
	(b) Telephone Office, Patna		
	Others		
(b) (i)	Income Tax including surcharge (Also indicate the assessment year upto which income Tax Return filed. Give also Permanent Account Number (PAN))	Assessment Year → 2012-13 Rs. → 2,18,785/- PAN No. - AVTPS4433R	Assessment Year → 2012-13 Rs. → 2,79,641/- PAN No. - AVTIS1428D
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)		
(iii)	Sales Tax (Only in case of proprietary business)	N/A	N/A
(iv)	Property Tax	N/A	N/A

PATNA

Wshahin29
Sign. 12/1/13